

Annexure-8

Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025

Revised List of creditors as on: 11-10-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues , that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gaurantee	Weat her relate d party ?	% of voting share in COC , if applicable					
1	Kolkata Municipal Corporation	12-09-2025	23,95,34,00,000	-	Operational Creditors	NO	NO	NO	-	-	-	-	23,95,34,00,000	Claim has been kept in abeyance pending decsion of the arbitration proceedings since the Claimant has filed the claim amount being the counter claim filed by them before the Hon'ble Arbitrator which is pedning adjudication. Further the liability is not recognised in the books of CD.
2	G.K. Infratech	11-09-2025	6,04,06,803.00	39,72,358.00	Operational Creditors	NO	NO	NO	-	-	-	-	5,64,34,445.00	As per CD books. Documents like payment receipts/ Bank Statement, ledger account,certified copy of bills, etc provided. Further there is no Interest clause mentioined in the work orders and their dues is pending under arbitration proceding. Claim amount admitted based on Outstanding considered in the books of the CD.
3	MTSS Enterprise	26-09-2025	23,44,776.16	23,44,776.16	Operational Creditors	NO	NO	NO	-				-	In terms of award dated 25-06-2025 published by the Ld. Arbitral Tribunal.
	TOTAL		24,01,61,51,579.16	63,17,134.16					-	-	-	-	24,00,98,34,445	